

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER

AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 08.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1.	MA.No. 127/2020 &A.No.153/2020	AlkaMalpani	Ms. Aayushi Sharma, Advocate	SEBI	Mr. AbhirajArora, Advocate i/b ELP	Admission Disposal	09.02.2021	AOCONVEYORS
AT 11.05 A.M.								
2.	A. No. 119/ 2021 AND MA.NO. 58-2021 EXEMPTION AND MA. NO. 57-2021 COD	AbhijeetChandrahasAsai		SEBI		Admission		LTPPENALTY
AT 11.10 A.M.								
3	A. No. 85-2021	VirendraSamaniVs SEBI	TRILEGAL	SEBI		Admission		INSIDERFCRL
4	A. No. 86-2021	Rajesh Pathak&Ors. SEBI	TRILEGAL	SEBI				
AT 11.15 A.M.								
5.	A. NO. 66_2021 AND MA. NO. 24-2021 COD	Kishore Sharma		SEBI		Admission		CUPIDTRADES
AT 11.20 A.M.								
6.	153/2019(LEAD MATTER)A/W 154/2019 A/W	Amit Kumar NupurAgarwal	Amit Gupta, Advocate	SEBI		Admission Disposal	22.202.2021	AOPAL

	155/2019 A/W	Anuj Kumar Agarwal			Mr. Abhiraj Arora, advocate- I/b ELP			
	156/2019 A/W	Smita Agarwal						
	157/2019 A/W	Radha Rani						
	158/2019 A/W	Amit Kumar Agarwal HUF						
AT 11.30 A.M.								
7.	A.No. 197/2019 A/W MA.No. 370/2019 & A.No.286/2019	Daulat Laxmilal Chandraliya	Mr. Kamal Agarwal, FCA	SEBI	Mr. Chirag Bavsar, Advocate-I/b MDP	Admission Disposal	22.02.2021	DAULATSEBI
AT 11.40 A.M.								
8.	478/2019	Moryo Industries Limited		SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Admission Disposal	01.03.2021	MORYOIL
AT 11.42 A.M.								
9.	MA.No.88/2021 & A.No. 616/2019	Rajendra Kumar Dabriwala	Mr. Somasekhar Sund aresan, Advocate -I/B Ms. Aayushi Sharma, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	28.01.2021	AOICL
AT 11.45 A.M.								
10.	MA. No. 285/2020 (Stay Application) & A.No. 256/2020 A/W A.No. 532/2020	Rana Sugars Ltd. Rana Ranjit Singh & Ors.	Mr. Venkatesh Dhond, Senior Advocate – i/b- Lakshmi Kumaran & Sridharan	SEBI	Mr. Kumar Desai, Advocate i/b Vidhii Partners	Admission Disposal	02.02.2021	RANAGDR
AT 11.50 A.M.								
11.	A.No.384/2020	Mohit Karkera	Mr. Manish	SEBI	Mr. Mihir Mody, Advocate	Admission	11.02.2021	SIPHONED DIVIDENDS

			Chhangani, Advocate i/b. Khaitan & Co		i/b. K. Ashar & Co.	Disposal		
AT 12 NOON								
12.	A. NO.454-2020 A. No. 454/2020	Care Ratings Ltd.	Mr. Somasekhar Sund aresan, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	15.02.2021	DUE DILIGENCE
AT 12.10 P.M.								
13.	MA. No. 463/2020 (Stay Application) & A.No. 455/2020	Mangalam Drugs & Organics Ltd. & Ors.	Ms. Aparna Wagle, Advocate i/b Alliance Law	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	09.02.2021	CONSIDERATION ICDR
AT 12.25 P.M.								
14.	A.No. 475/2020 A/W	Brickwork Rating India Pvt. Ltd.	Mr. Somasekhar- i/b Samvad Partners	SEBI	Mr. Gaurav Joshi, Senior Advocate- I/b Law point	Admission Disposal	15.02.2021	SURVEILLANCE CRA
AT 12.27 P.M.								
15.	A.No. 490/2020	Sanchay Fincom Ltd.		SEBI	Mr. Vishal Kanade, Advocate s i/b Vidhii Partners	Admission Disposal	29.01.2021	NON PROCEDURAL COMPLIANCE